

MoU for construction of ROB/RUBs on NHs

1219. SHRI SANJAY RAUT: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether any Memorandum of Understanding (MoU) has been signed between Railways and the Ministry on the policy related constructions of Rail Over Bridges (ROBs)/Rail Under Bridges (RUBs) on National Highway corridors;

(b) if so, the details thereof;

(c) whether this MoU would benefit early completion of all ROB/RUBs on National Highways corridors; and

(d) if so, whether any timeframe/target has been fixed for the completion of such work in the country?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) to (d) Yes Sir. Memorandum of Understanding (MoU) has been signed between Ministry of Road Transport and Highways and Ministry of Railways on 10.11.2014 regarding construction of Road Over Bridges/Road Under Bridges (ROBs/RUBs) on National Highway corridors. This MoU will facilitate the timely approval of General Arrangement Drawing (GAD) as well as smoothening of guidelines for pre, post and during construction activities of ROB/RUBs. Ministry of Road Transport and Highways has proposed to replace all level crossings on National Highways in the country by ROB/RUBs in next five years, subject to *inter-se* priority and availability of funds.

Safety limits of vehicular pollution

1220. SHRI ANUBHAV MOHANTY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the steps that the Ministry has taken to keep vehicular pollution level under check;

(b) which are the cities where the vehicular pollution is beyond the safety limits; and

(c) whether the Ministry has suggested use of coconut oil as an alternate to the existing fuel for running vehicles and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) Emission norms are decided